

CENTRAL ADMINISTRATIVE TRIBUNAL,  
JAIPUR BENCH,  
JAIPUR.

Copy of order dated 12.8.92 passed in MP  
17/92 in TA 1977/86 Bharat Singh Vs Union  
of India and others.

Date of order  
12.8.92

None present on behalf of the petitioner.

We have perused the M.P. T.A. No. 1977/86  
Bharat Singh Vs U.O.I. & Ors. be restored to  
its original position. M.P. is allowed and  
disposed of accordingly.

Sd/-  
(B.B. MAHAJAN)  
Admn. Member.

Sd/-  
(D.L. MEHTA)  
Vice Chairman

May be listed for hearing  
on 25/8/92

13-8-92